

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 25(ND)16
CA. NO.

CORAM:

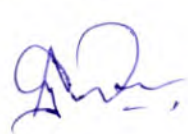

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

NAME OF THE COMPANY: M/s. Pooja Devi Goyal V/s. M/s. Seven Star Buildmart Pvt. Ltd. &
ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Poojan Sharma	} Adr.	Petitioner	
2.	Arpita Yadav			
3.	ANKIT SINGAL	Adv	} Respondents	
4.	SHANKER SINGAL	CA		

ORDERS

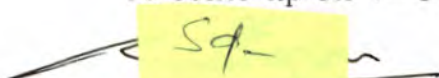
In compliance of the order dated 21.03.2017 whereby the Respondent had undertaken to provide the share certificate to the petitioner in respect of her 32.5% holding, the same has been handover to her Ld. Counsel in Court today. The petitioner had given a proposal of exiting from the company given her share of the assets in terms of her share holding. There appears to be a slight discrepancy in respect of number of plots held in the name of the Company. This discrepancy can be removed by an amicable discussion and with the cooperation of counsels.



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Failing a settlement over the exit, the parties are directed to be ready for final arguments.

To come up on 4th July, 2017.

Handwritten signature of S. K. Mohapatra in black ink, with a yellow rectangular redaction box covering the middle part of the signature.

(S. K. Mohapatra)
Member Technical

Handwritten signature of Ina Malhotra in blue ink, with a yellow rectangular redaction box covering the middle part of the signature.

(Ina Malhotra)
Member Judicial